

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION NO 1694**  
TO BE ANSWERED ON 11.02.2022

**PROJECTS UNDER NIRBHAYA FUND**

1694. SHRI UNMESH BHAIYYASAHEB PATIL:  
DR. HEENA GAVIT:  
SHRIMATI APARUPA PODDAR:  
SHRI RAJENDRA DHEDYA GAVIT:  
DR. SHRIKANT EKNATH SHINDE:  
DR. KRISHNA PAL SINGH YADAV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total amount apportioned under the Nirbhaya Fund;
- (b) the percentage of fund that has been disbursed by the concerned Ministries/ Departments;
- (c) the number and details of the projects sanctioned under the Nirbhaya Fund Framework since its inception, year-wise and State wise including Maharashtra, West Bengal and Madhya Pradesh;
- (d) the number of CCTVs installed for women's safety through the utilisation of this fund; and
- (e) whether the installation of CCTV's has reduced the incidence of crimes against women in crime-prone areas and if so, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : Under Nirbhaya Fund, the schemes/ projects worth Rs. 9549.04 crore have been appraised till date by the Empowered Committee (EC). An amount of Rs.6212.85 crore (including Rs.500 crore allocated to the Ministry of Women and Child Development in the financial year 2021-22) has been allocated and an amount of Rs.4241.91 crore has been disbursed/ released by the concerned Ministries/ Departments, which is 68.27% of the total fund allocated.

(c): The number and details of projects/ schemes appraised under Nirbhaya Framework since its inception, year-wise and State-wise including the State of Maharashtra, West Bengal and Madhya Pradesh are at Annexure.

(d) & (e): The data of number of CCTVs installed by the States/ Local Bodies as a part of Nirbhaya projects, are not centrally maintained. The installation of CCTVs aims at reducing the incidence of crimes against women as their footages are frequently used as tools for investigation of such crime.

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## Annexure

Annexure referred to in reply to part (c) of Lok Sabha Un-starred Question No. 1694 for answer on 11.02.2022 regarding 'Projects under Nirbhaya Fund'

The number and details of projects/ schemes appraised under Nirbhaya Framework since its inception, year-wise and State-wise including the State of Maharashtra, West Bengal and Madhya Pradesh

### 1. The projects being implemented by Central Ministries/ Departments directly

Sl. No.	Projects	Year of appraisal	Ministries/ Departments
1	Proposal for providing facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	2016	M/o Home Affairs
2	New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	2016	
3	Various other activities under Delhi Police 'Safety of Women' Scheme	2017	
4	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	2018	
5	Integrated Emergency Response Management System (IERMS)	2015	M/o Railways
6	Provision of Video Surveillance System at Konkan Railway Station	2018	
7	Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	2016	M/o Electronics & IT
8	Proposal for opening One Stop Centres (OSCs) in Indian Diplomatic Missions abroad	2021	M/o External Affairs
9	NICSI for Developing Nirbhaya Dashboard	2017	M/o Women & Child Development

### 2. The projects being implemented in all States/ UTs

Sl. No.	Projects	Year of appraisal
1	Emergency Response Support system (ERSS)	2014
2	Creation of Central Victim Compensation Fund (CVCF)	2015
3	Cyber Crime Prevention against Women & Children (CCPWC)	2016
4	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs.	2019
5	Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs (covering 10,000 Police Stations).	2019
6	Proposal for procurement of Forensic Kits for sexual Assault cases	2018
7	Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) for three years	2020
8	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	2018
9	One Stop Centre (OSC)	2015
10	Universalisation of Women Helpline (WHL)	2015
11	Mahila Police Volunteers (MPV)*	2016
12	Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant	2021
13	Proposal of for customization, deployment and management of State-wise vehicle tracking platform AIS 140	2019

\*Proposals received from 13 States/ UTs.

3. The projects being implemented in specified States/ UTs

Sl. No.	Projects	Year of appraisal	States/ UTs
1.	Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	2018	Gujarat, Karnataka, Tamil Nadu, Delhi, Telangana, West Bengal, Uttar Pradesh and Maharashtra
2.	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 24 States/UTs	2018 2019 2020 2021	A&N Islands, Bihar, Chhattisgarh, Delhi, Goa, Gujarat, Jharkhand, Himachal Pradesh, Jammu & Kashmir, Kerala, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Odisha, Puducherry, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal.

4. The projects being implemented in a single State/ UT

Sl. No.	Project Name	Year of appraisal	State/ UT
1	Safe Tourism Destination for women in MP	2019	Madhya Pradesh
2	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	2016	Andhra Pradesh
3	Women's safety in public transport, UPSRTC, Govt. of U.P.	2017	Uttar Pradesh
4	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	2017	Karnataka
5	Chirali Proposal of Women Empowerment Directorate, Rajasthan	2016	Rajasthan
6	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	2017	Madhya Pradesh
7	Safety and Security of Women, Govt. of Uttarakhand	2017	Uttarakhand
8	Nirbhaya Shelter Home, Govt. of Nagaland	2017	Nagaland
9	Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors of Department of Information, MSME & Export Promotion, Govt. of UP.	2021	Uttar Pradesh
10	Improving self-defence quality in women and girls' of Department of School Education, Govt. of Bihar:	2021	Bihar
11	Punjab Urban Local Bodies Surveillance Grid for Women Safety (PUNGRID-WS) proposed to be implemented in 167 Urban Local Bodies (ULBs) across Punjab of Department of Local Government, Punjab.	2021	Punjab

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